



CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029
Website : www.cercind.gov.in



Petition No. 317/TL/2024

Dated: 18.12.2024

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 & 15 of the Electricity Act, 2003 (the Act) has been made by Rajasthan IV C Power Transmission Limited, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110016 to establish the Inter-State transmission system for "Transmission system for evacuation of power from Rajasthan REZ Ph-IV (Part-2:5.5 GW) (Jaisalmer/Barmer Complex): Part C" on a Build, Own, Operate and Transfer basis (hereinafter referred to as "the Project") consisting of the following elements:

Sl. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date
1.	<p>Establishment of 3x1500 MVA, 765/400 kV and 5x500 MVA, 400/220 kV Mandsaur Pooling Station along with 2x330 MVAR (765 kV) Bus Reactors and 2x125 MVAR, 420 kV Bus Reactor</p> <p>-765/400 kV, 1500 MVA ICT – 3 Nos. (10x500 MVA single phase units including one spare unit)</p> <p>-400/220 kV, 500 MVA ICT – 5 Nos. (3 Nos. on 220 kV bus section-1 and 2 Nos. on 220 kV bus section-2)</p> <p>-765 kV ICT bays – 3 Nos.</p> <p>-400 kV ICT bays – 8 Nos.</p> <p>-330 MVAR 765 kV bus reactor-2 Nos. (7x110 MVAR single phase units including one spare unit)</p> <p>-765 kV bus reactor bay- 2 Nos.</p> <p>-765 kV line bay- 2 Nos. (for Indore line)</p> <p>-125 MVAR, 420 kV bus reactor-2 Nos.</p> <p>-400 kV reactor bay- 2 Nos.</p> <p>-220 kV ICT bays – 5 Nos.</p> <p>-220 kV line bays – 7 Nos. (4 Nos. on bus section-1 and 3 Nos. on bus section-2)</p> <p>-220 kV Bus Sectionalizer – 1 set</p> <p>-220 kV TBC bay – 2 Nos.</p> <p>-220 kV BC bay – 2 Nos.</p> <p>Future Provisions: Space for:</p> <p>-765/400 kV ICT along with bays- 3 No.</p> <p>-765 kV line bays along with switchable line reactors- 12 Nos.</p> <p>-765 kV Bus Reactor along with bay: 2 No.</p> <p>-765 kV Sectionalizer bay: 1 -set</p> <p>-400 kV line bays along with switchable line reactor – 12 Nos.</p> <p>-400/220 kV ICT along with bays -5 Nos.</p> <p>-400 kV Bus Reactor along with bay: 2 No.</p> <p>-400 kV Sectionalization bay: 1- set</p> <p>-220 kV line bays: 11 Nos.</p> <p>-220 kV Sectionalization bay: 1 set</p> <p>-220 kV BC and TBC: 1 Nos.</p> <p>-STATCOM (\pm 300 MVAR) along with MSC (2x125 MVAR) and MSR (1x125 MVAR) along with one 400 kV bay.</p>	24 months from SPV transfer
2.	<ul style="list-style-type: none"> • Mandsaur PS– Indore (PG) 765 kV D/c Line • 1x330 MVAR switchable line reactor (SLR) on each ckt at Mandsaur end of Mandsaur PS – Indore (PG) 765 kV D/c Line. <p>⇒ 330 MVAR, 765 kV switchable line reactor- 2 Nos.</p> <p>⇒ Switching equipment for 765 kV line reactor- 2 Nos.</p> <ul style="list-style-type: none"> • 2 Nos. of 765 kV line bays at Indore (PG) for termination of Mandsaur PS – Indore (PG) 765 kV D/c Line 	

Note:

- a) POWERGRID to provide space for 2 Nos. of 765 kV line bays at Indore S/s.
 - b) Implementation of A, B, C, D, E, F, H1, H2 packages shall be aligned.
 - c) Switchable line reactors to be implemented with NGR bypass arrangement.
2. The Central Transmission Utility of India Limited vide its letter dated 6.9.2024 has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
 3. Based on the material available on the record, the Commission vide order dated 16.12.2024 in Petition No. 317/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
 4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to Rajasthan IV C Power Transmission Limited before the Commission can be accessed at the www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
 5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 27.12.2024 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
 6. The application shall be taken up for the further hearing by the Commission on 30.12.2024. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary